

Website

MOST IMMEDIATE

**OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM SPECIAL JUDGE (PC ACT)
(CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No.Misc.Attch.Trig./RACCGaz./2024/ 12051-D Dated, Delhi the 21/10/2024

To
Sh. Vishal Gogne,
Ld. Special Judge (PC Act)(CBI)-24,
Rouse Avenue Court Complex,
New Delhi.

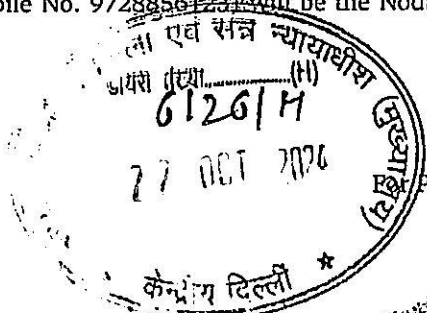
Sub:- Attachment of DANICS Probationers (59th Batch) from 04.11.2024 to 08.11.2024.

Sir,

I am directed to enclosed herewith the Training Schedule of One DANICS Probationer Trainee (Annexure-A) with the request to provide training to the Probationer on 07.11.2024 as per details given in enclosed letter dated 10.10.2024 of the Assistant Director (Trg.III)/Course Coordinator, Directorate of Training (Union Territories Civil Services), Govt. of NCT of Delhi.

In case you are on leave/transferred, the Link Judge/Successor Judge shall provide training to probationer on 07.11.2024 as per details given therein.

It is also informed that Sh. Mohit, Care-Taker, Rouse Avenue Court Complex, New Delhi (Mobile No. 9728856122) will be the Nodal Officer for the visit of DANICS Probationer.



AB
21.10.24
(Arun Bhardwaj)
Officer In-Charge (Judicial)
For Principal District & Sessions Judge
-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi

No.Misc.Attch.Trig./RACC/Gaz./2024/12052-60-D Dated, Delhi the 21/10/2024

Copy forwarded along with enclosures for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi.
3. The Principal Secretary, GNCTD, Department of Law, Justice & Legislative Affairs, 8th Level, C Wing, Players Building, Delhi Secretariat, I.P. Estate, New Delhi-110002 i.r.t letter No.F.11(49)/Admn/ LJ&LA/12 /8040-8045 dated 10.10.2024.
4. The Director (Training), Govt. of NCT of Delhi, Directorate of Training (UTCS), Institutional Area, Vishwas Nagar, Behind Karkardooma Courts, Delhi-110032.
5. Ms. Ruchi Jain, DANICS Probationer through the Pr. Secretary(LJ & LA), Govt.of NCT of Delhi.
6. The Drawing and Disbursing Officer, Central District, Tis Hazari Courts, Delhi.
7. The Care Taker, Care Taking Branch, RACC, New Delhi for making necessary arrangements.
8. PS to the Ld. Principal District & Sessions Judge-cum Spl. Judge (PC Act) (CBI), RACC.
9. The Website Committee, Tis Hazari Court, Delhi.

AB
21.10.24
Officer In-Charge (Judicial)
For Principal District & Sessions Judge
-cum-Spl. Judge (PC Act)(CBI)
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New Delhi

ANNEXURE-A

<u>07.11.2024 (Thursday)</u>			
REPORTING TO NODAL OFFICER AT 10.00 A.M. IN WAITING ROOM, GROUND FLOOR, RACC, New Delhi			
VISIT TO CBI COURT AT ROUSE AVENUE COURT COMPLEX, NEW DELHI AT 10.30 A.M. (To observe and understand the live proceedings of the court and to know the inner working of the Court Administration)			
S. No.	Name of the Judicial Officer	Room No.	Name of the attached DANICS Probationer
1	Sh. Vishal Gogne, Spl. Judge (PC Act)(CBI)-24 (MPs/MLAs Cases)	410	Ms. Ruchi Jain